

C.C.P.No.58/2008
In
O.A.No.403/2003

27.10.2014.

On account of Full Court reference due to sad demise of Sri S.P. Shukla, Advocate the case is adjourned.

List this case on 29.10.2014.

J.Ch
(Ms. Jayati Chandra)
Member (A)

Navneet Kumar
(Navneet Kumar)
Member (J)

Amit/-

29-10-2014

1st sitting of D.B.
List on 30.10.2014.
13c

30.10.2014

CCP 58/2008

O.A. No. 403/2003

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Tushar for Sri A. K. Verma.

Resp: Sri S. P. Singh.

*Copy of order
M. 30.10.2014
remained on
03/11/14
3/11/14*

The present contempt petition is preferred by the applicant for non compliance of the order dated 9.1.2008 passed in O.A. No. 403/2003. Subsequently, the respondents preferred a Writ Petition No. 1433 (SB) of 2008 and the Hon'ble High Court vide its order dated 18.9.2014 quashed the orders of the Tribunal and remanded back the matter to the Tribunal to decide the issue as expeditiously as possible. Under such a circumstances, nothing survives to be adjudicated in the present contempt petition. Accordingly, the contempt petition is dismissed. Notices issued to the respondents stands discharged.

J.Ch
Member (A)

vidya

Navneet Kumar
Member (J)